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| 28. Soil Conservation in the Catchments of Flood Prone Rivers. | |
| 29. Reclamation of Alkali Soils. | |
| 30. Watershed Development Project in Shifting Cultivation Areas. | |
| 31. Development of Beekeeping. | |
| 32. Development of Medicinal and Aromatic Plants. | |
| 33. Use of Plastics in Agriculture. | |
| 34. Development of Commercial Floriculture. | |
| 35. Development of Mushroom. | |
| 36. Integrated Development of Tropical, Arid Temperate Zone Fruits. | |
| 37. Integrated Development Programme of Cashewnut. | |
| 38. Development of Root and Tuber Crops. | |
| 39. Development of Betelvine. | |
| 40. Development of Arecanut. | |
| 41. Development of Vegetables. | |
| 42. Integrated Development of Cocoa. | |
| 43. Integrated Development of Spices. | |
| 44. Fishing Harbour Facilities at Minor Ports. | |
| 45. Training and Extension (Fisheries). | |
| 46. Inland Fisheries Statistics. | |
| 47. Central Project Unit for Shrimp and Fish Culture. | |
| 48. Brackish Water Fish Farm Development Agencies. | |
| 49. Development of Coastal Marine Fisheries. | |
| 50. Implementation of Marine Fishing Regulation Act. | |
| 51. Fish Farm Development Agencies. | |
| 52. Inland Fish Marketing. | |
| 53. National Welfare of Fishermen. | |
| 54. Investment in Debentures of LDBS. | |
| 55. Non Overdue Cover Scheme. | |

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| 56. Agriculture Credit Stabilisation Fund. | |
| 57. Special Scheme for SC/STs. | |
| 58. Assistance to Women's Cooperatives. | |
| 59. Assistance to Weaker Section Cooperatives. | |
| 60. Timely Reporting Scheme. | |
| 61. Improvement of Crop Statistics. | |
| 62. Establishment of Agency for reporting of Agricultural Statistics. | |
| 63. Crop Estimation Survey on Fruit, Vegetables and Minor Crops/Diagnostic Study. | |
| 64. Livestock Census. | |
| 65. Agricultural Census. | |

Pay Scales in Delhi Administration

4886. SHRI KRISHAN LAL SHARMA : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the revision of pay scales of grade-II officers of Delhi Administration is pending for a long time;

(b) if so, reasons therefor;

(c) whether Government have taken any final decision in this matter; and

(d) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) The relevant proposal received from the Government of National Capital Territory of Delhi could not be finalised so far in light of the policy decision taken by the Central Government not to consider such proposals till such time as a final view on the recommendations contained in the Fifth Pay Commission's report is taken.

[Translation]

Pollution Free Fertilizers

4887. DR. M.P. JAISWAL : Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether bio-technology department has developed completely pollution free fertilizer by indigenous research;

(b) if so, whether the Government have provided adequate information to the farmers in this regard and the State where farmers are getting its benefit;